

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.9

Dated Guwahati, the 20th February, 2023

In supersession of all previous Orders/ Notifications, Hon'ble the Chief Justice has been pleased to re-constitute the following Committees in the manner as indicated below:

SI. No.	NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES/MEMBERS	SECRETARY
1.	Administrative Committee	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Michael Zothankhuma 5. Hon'ble Mr. Justice Ajit Borthakur	Registrar General
2.	Committee for reconstitution of the panel of arbitrators	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Manish Choudhury	Registrar General & Registrar (Judicial)
3.	Committee to look after the security arrangement of Gauhati High Court and District Courts	1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Sanjay Kumar Medhi 3. Hon'ble Mr. Justice Soumitra Saikia 4. Hon'ble Mr. Justice Robin Phukan [Concerned Hon'ble Portfolio Judges may be invited as "Special Invitee" as and when required]	Registrar (Admn.)
4.	Committee to look after all protocol related matters And Management of Guest Houses	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Arun Dev Choudhury	Registrar (Admn.)
5.	Vulnerable Witness	1. Hon'ble Mr. Justice Michael	Registrar

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	Deposition Centre (VWDC) Committee	Zothankhuma 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Soumitra Saikia 4. Hon'ble Mr. Justice Robin Phukan Members: 5. One ex officio member nominated by the Finance Department of the respective States of Assam, Nagaland, Mizoram & Arunachal Pradesh <i>(Official indicated at Sl. No. 6 will remain present as and when issues concerning the respective States are taken up)</i>	(Administration) assisted by Joint Registrar (PM & P)
6.	Committee for consideration of all matters relating to service conditions of Judicial Officers of Assam, Nagaland, Mizoram and Arunachal Pradesh (Service conditions mean and include recruitment, posting, transfer, promotion, ACP/ Functional Scale, expunction/ revision of remarks and/or upgradation of grading in ACRs)	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mr. Justice Ajit Borthakur	Registrar (Vigilance)
7.	Committee to examine continued utility of all Judicial Officers under the jurisdiction of the Gauhati High Court, on attaining the age of 50/55/58 years	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mr. Justice Ajit Borthakur	Registrar (Vigilance)
8.	Committee for dealing with all matters relating to Officers and Staff of the High Court (Principal Seat and Outlying Benches including Subordinate Courts of all States under the jurisdiction	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Michael Zothankhuma 4. Hon'ble Mr. Justice Songkhupchung Serto 5. Hon'ble Mr. Justice Nani Tagia	Registrar (Admn.) to be assisted by Joint Registrar (Recruitment) and Registrar (Estt.) to be assisted by AOJ (Estt.)

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	<p>of Gauhati High Court); specifically,</p> <ol style="list-style-type: none"> 1. Promotion, ACP, Recruitment (Principal Seat); Reservation of posts for direct recruitment. 2. All matters relating to ACRs and 3. Staff Welfare 4. Centralized Recruitment of Officers and Staff 5. Shetty Commission's Recommendations in respect of Subordinate Courts' staff 	6. Hon'ble Mr. Justice Robin Phukan	
9.	<p>Committee for dealing with all matters relating to Judicial Academy, Assam:</p> <ol style="list-style-type: none"> (1) Recruitment process of all the categories of posts (2) Monitoring the construction of the building & infrastructure development (3) Judicial Education and Training 	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Parthivjyoti Saikia 5. Hon'ble Mr. Justice Devashis Baruah 	<p>Director, Judicial Academy, Assam.</p> <p>Registrar (Judicial)</p> <p>Registrar (Admn.)</p>
10.	<p>Committee for Buildings & Infrastructure</p> <p><i>Hon'ble the Chief Justice has been pleased to direct that the "Committee for Buildings & Infrastructure" of the committee list will</i></p>	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Suman Shyam 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'be Mr. Justice Soumitra Saikia 5. Hon'be Mr. Justice Robin Phukan <p>Members</p> <ol style="list-style-type: none"> 6. Chief Secretary of the respective States 	<p>Registrar (Admn.) to be assisted by Joint Registrar (PM&P)</p>

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	<i>also act as the "High Level Committee to monitor pace, progress and implementation of Centrally Sponsored Scheme (CSS) projects".</i>	<p>7. Secretary/Senior-most Secretary of the Department of Finance of the respective States</p> <p>8. LR & Secretary, Judicial Department of the respective States</p> <p>9. Chief Engineer, PWD (Bldg.) of the respective States</p> <p><i>(Officials indicated at Sl. Nos. 6 to 9 will remain present as and when issues concerning the respective States are taken up)</i></p> <p><i>This Committee shall also monitor and look into the various projects pertaining to the High Court and its Outlying Benches. However, any urgent matter or issue which is otherwise not related to the officials at Sl. Nos.6 to 9, may be placed before Hon'ble the Chief Justice through JAD and Portfolio Judge.</i></p>	
11.	District Committee for Building & Infrastructure	<p>1. Hon'ble Portfolio Judge of the concerned district</p> <p>2. District Judge</p> <p>3. Chief Judicial Magistrate</p> <p>4. Chief Executive Officer of the concerned Autonomous District Council, wherever, any Autonomous District Council is involved.</p>	One Judicial Officer to be appointed by the District Judge in consultation with Hon'ble Portfolio Judge
12.	Financial Affairs & Budget Committee	<p>1. Hon'ble Mr. Justice Kalyan Rai Surana</p> <p>2. Hon'ble Mr. Justice Sanjay Kumar Medhi</p> <p>3. Hon'ble Mr. Justice Parthivjyoti Saikia</p> <p>4. Hon'ble Mr. Justice Robin Phukan</p>	Registrar (Admn.) to be assisted by Deputy Registrar (Finance)
13.	Information and Communication Technology Committee And Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court	<p>1. Hon'ble Mr. Justice Suman Shyam</p> <p>2. Hon'ble Mr. Justice Kalyan Rai Surana</p> <p>3. Hon'ble Mr. Justice Soumitra Saikia</p> <p>4. Hon'ble Mr. Justice Devashis Baruah</p> <p>5. Hon'ble Mr. Justice Arun Dev Choudhury</p>	Registrar (IT) to be assisted by Central Project Coordinator

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14.	Committee for implementation of National Court Management System And Arrear Committee	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Michael Zothankhuma 3. Hon'ble Mr. Justice Kalyan Rai Surana 4. Hon'ble Mr. Justice Manish Choudhury 5. Hon'ble Mr. Justice Soumitra Saikia 	Registrar (Judicial) to be assisted by Joint Registrar (PM&P)
15.	District Sub-Committee for effective integration of National Court Management System and State Court Management System	<ol style="list-style-type: none"> 1. Portfolio Judge of the respective district 2. District Judge 3. Deputy Commissioner 4. District Informatics Officer 	District Judge of the concerned district will be the Secretary and will coordinate with Registrar (Judicial)
16.	Committee for monitoring the implementation of the resolutions adopted in the Chief Justices' Conference	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Suman Shyam 5. Hon'ble Mr. Justice Songkhupchung Serto 	Registrar (Vigilance) to be assisted by Joint Registrar (PM&P)
17.	Gauhati High Court Committee for sensitization of Family Court matters	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Songkhupchung Serto 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Ajit Borthakur 5. Hon'ble Mr. Justice Sanjay Kumar Medhi 6. Hon'ble Mrs. Justice Malasri Nandi 	Joint Registrar (Vigilance)
18.	Committee to regulate and monitor the progress of the trials under the POCSO Act	<ol style="list-style-type: none"> 1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Nani Tagia 6. Hon'ble Mr. Justice Parthivjyoti Saikia 7. Hon'ble Mrs. Justice Susmita Phukan 	Registrar (Judicial)

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19.	Rule Committee under Section 123 of the CPC	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mr. Justice Devashis Baruah 5. Dist. & Sessions Judge, Kamrup (M) 6. Shri G.N. Sahewalla, Sr. Advocate 7. Shri Hari Kanta Deka, Sr. Advocate 	Registrar (Judicial)
20.	Rule Committee for all other Rules	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Michael Zothankhuma. 2. Hon'ble Mr. Justice Ajit Borthakur 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Devashis Baruah 	Registrar (Vigilance)
21.	Committee for publication of an Annual Report for the High Court and for preparation of Vision Statement for High Court and District Courts	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Manash Ranjan Pathak 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua 4. Hon'ble Mr. Justice Nelson Sailo 5. Hon'ble Mr. Justice Sanjay Kumar Medhi 6. Hon'ble Mr. Justice Nani Tagia 	Joint Registrar (Vigilance) & Joint Registrar (PM&P)
22.	Committee to periodically oversee the cases under the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 and the Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Rules, 1996	<ol style="list-style-type: none"> 1. Hon'ble Mr. Justice Songkhupchung Serto 2. Hon'ble Mr. Justice Achintya Malla Bujor Barua 3. Hon'ble Mr. Justice Nelson Sailo 4. Hon'ble Mr. Justice Sanjay Kumar Medhi 5. Hon'ble Mr. Justice Nani Tagia 6. Hon'ble Mrs. Justice Susmita Phukan Khaund 	Registrar (Judicial)
23.	Committee to	1. Hon'ble Mr. Justice Achintya Malla	Registrar

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	supervise and monitor the progress made by the States in regard to the compliance with the directions of the Supreme Court of India in Criminal Appeal No.652/2012 (NDPS Committee)	Bujor Barua 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Nani Tagia 4. Hon'ble Mr. Justice Kakheto Sema 5. Hon'ble Mrs. Justice Mitali Thakuria	(Judicial)
24.	Gender Sensitization and internal complaints Committee	1. Hon'ble Mr. Justice Lanusungkum Jamir 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Ajit Borthakur 4. Hon'ble Mrs. Justice Malasri Nandi 5. Shri Tanmoy Jyoti Mahanta, Sr. Advocate 6. Smt. Rita Das Mozumdar, Advocate 7. Deputy Secretary, ASLSA 8. Dr. Shabeena Yasmin Saikia, Associate Professor, Department of Sociology, Gauhati University 9. Smt. Panchai Sarma, Dy. Registrar 10. Shri Prakash Deka, Advocate's Clerk	Smt. Panchai Sarma, Dy. Registrar
25.	Committee for reviewing and revising the list of Amicus Curiae for the Principal Seat, Gauhati High Court, Guwahati	1. Hon'ble Mr. Justice Achintya Malla Bujor Barua 2. Hon'ble Mr. Justice Sanjay Kumar Medhi 3. Hon'ble Mr. Justice Parthivjyoti Saikia 4. Hon'ble Mr. Justice Arun Dev Choudhury	Registrar (Judicial)
26.	Library Committee	1. Hon'ble Mr. Justice Manash Ranjan Pathak 2. Hon'ble Mr. Justice Nelson Sailo 3. Hon'ble Mr. Justice Manish Choudhury 4. Hon'ble Mr. Justice Soumitra Saikia 5. Hon'ble Mr. Justice Parthivjyoti Saikia 6. Hon'ble Mr. Justice Kakheto Sema	Registrar (Judl.) to be assisted by Librarian-cum-Research Officer (LRO)
27.	Committee to examine contribution of Gauhati High Court in development of law And	1. Hon'ble Mr. Justice Michael Zothankhuma 2. Hon'ble Mr. Justice Songkhupchung Serto 3. Hon'ble Mr. Justice Kalyan Rai Surana	Registrar (Judl.) to be assisted by Research Officer, Judicial Academy, Assam.

	To look after the affairs of the Law Research Institute	4. Hon'ble Mr. Justice Sanjay Kumar Medhi 5. Hon'ble Mr. Justice Nani Tagia 6. Hon'ble Mr. Justice Manish Choudhury	
28.	Committee for Designation of Senior Advocates :- A. Committee for the State of Assam	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri Devajit Saikia, Advocate General, Assam 5. Smti. Millie Hazarika, Senior Advocate	Registrar General & Registrar- cum- Principal Secretary to Hon'ble the Chief Justice
	B. Committee for the State of Nagaland	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri K.N. Balgopal, Advocate General, Nagaland 5. Shri R. Iralu, Senior Advocate <i>[Hon'ble Members shall co-opt as Member any Hon'ble Judge permanently stationed at Nagaland]</i>	Registrar General & Registrar -cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Kohima Bench
	C. Committee for the State of Mizoram	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Shri Diganta Das, Advocate General, Mizoram 5. Shri L.H. Lianhrima, Senior Advocate <i>[Hon'ble Members shall co-opt as Member any Hon'ble Judge permanently stationed at Mizoram]</i>	Registrar General & Registrar- cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Aizawl Bench.
	D. Committee for the State of Arunachal Pradesh	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice Manash Ranjan Pathak 4. Advocate General, Arunachal Pradesh 5. Sri Kardak Ete, Senior Advocate <i>[Hon'ble Members shall co-opt as</i>	Registrar General & Registrar- cum- Principal Secretary to Hon'ble the Chief Justice & Registrar, Itanagar Permanent Bench

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		<i>Member any Hon'ble Judge permanently stationed at Arunachal Pradesh]</i>	
29.	Public Interest Litigation Committee	<ol style="list-style-type: none"> Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice Achintya Malla Bujor Barua Hon'ble Mr. Justice Manish Choudhury Hon'ble Mr. Justice Soumitra Saikia Hon'ble Mrs. Justice Marli Vankung 	Registrar (Judicial)
30.	Committee to select best sections and staff of the Principal Seat of the Gauhati High Court	<ol style="list-style-type: none"> Hon'ble Mr. Justice Manash Ranjan Pathak Hon'ble Mr. Justice Kalyan Rai Surana Hon'ble Mr. Justice Ajit Borthakur Hon'ble Mr. Justice Robin Phukan Hon'ble Mr. Justice Arun Dev Choudhury 	Registrar General, Registrar (Admn.) & Registrar (Estt.)
31.	Special Outlying Benches Committee [Any specific matter as may be referred to it by the Chief Justice concerning Outlying Benches of Kohima/Aizawl/ Itanagar and courts subordinate thereto]	<ol style="list-style-type: none"> Hon'ble Mr. Justice Manash Ranjan Pathak Hon'ble Mr. Justice Michael Zothankhuma Hon'ble Mr. Justice Songkhupchung Serto Hon'ble Mr. Justice Ajit Borthakur Hon'ble Mr. Justice Nani Tagia Hon'ble Mr. Justice Parthivjyoti Saikia Hon'ble Mr. Justice Kakheto Sema Hon'ble Mrs. Justice Marli Vankung 	Registrar General, assisted by the Registrar(s) of the Outlying Bench(es) as may be nominated by the Registrar General based on requirements of the meeting convened.
32.	Committee for framing Rules on sundry deposits	<ol style="list-style-type: none"> Hon'ble Mr. Justice Suman Shyam Hon'ble Mr. Justice Robin Phukan Hon'ble Mrs. Justice Marli Vankung 	Registrar (Judicial) to be assisted by Joint Registrar (PM&P) –cum- CPC
33.	Mediation Monitoring Committee	<ol style="list-style-type: none"> Hon'ble Mr. Justice Nelson Sailo Hon'ble Mr. Justice Sanjay Medhi Hon'ble Mr. Justice Nani Tagia Hon'ble Mr. Justice Kakheto Sema 	Secretary, Gauhati High Court Legal Services Committee to be assisted by Deputy Secretary, Assam State Legal Services Authority (ASLSA)
34.	Committee to monitor and look into the	<ol style="list-style-type: none"> Hon'ble Mr. Justice Manash Ranjan 	Registrar (Judicial) assisted

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	functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh	<p>Pathak</p> <p>2. Hon'ble Mr. Justice Achintya Malla Bujor Barua</p> <p>3. Hon'ble Mr. Justice Ajit Borthakur</p> <p>4. Hon'ble Mr. Justice Manish Choudhury</p> <p>5. Hon'ble Mr. Justice Soumitra Saikia</p> <p>6. Hon'ble Mrs. Justice Malasri Nandi</p> <hr/> <p>Hon'ble Mr. Justice Manash Ranjan Pathak is the Chairman of the Committee</p> <p>The Executive Chairperson of the Assam State Legal Services Authority/ Nagaland State Legal Services Authority/Mizoram State Legal Services Authority/Arunachal Pradesh State Legal Services Authority, wherever, any of these States is involved.</p>	by the Deputy Secretary (ASLSA)
35.	AI Assisted Legal Translation Advisory Committee	<p>1. Hon'ble Mr. Justice Sanjay Kumar Medhi</p> <p>2. Hon'ble Mr. Justice Robin Phukan</p>	Registrar (Judicial & IT)
36.	Reviewing Committee for considering the matter of revocation/ extension of suspension period of Judicial Officers under the Gauhati High Court	<p>1. Hon'ble Mr. Justice Manish Choudhury</p> <p>2. Hon'ble Mr. Justice Soumitra Saikia</p>	Registrar (Vigilance)

This notification will come into effect immediately.

Hon'ble the Chief Justice is the Chairman of all Committees, unless otherwise stated.

By Order,


Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC.II-06/2021/977-1011/G, dated Guwahati the, 20th Feb, 2023.

Copy to:-

1. Shri Devajit Saikia, Advocate General, Assam, Gauhati High Court, Guwahati
2. Shri K.N. Balgopal, Advocate General, Nagaland, Gauhati High Court, Guwahati.

3. Shri Diganta Das, Advocate General, Mizoram, Gauhati High Court, Guwahati.
4. The Advocate General, Arunachal Pradesh, Gauhati High Court, Guwahati.
5. Shri G.N. Sahewalla, Senior Advocate, Gauhati High Court, Guwahati.
6. Shri Tanmoy Jyoti Mahanta, Senior Advocate, Gauhati High Court, Guwahati.
7. Shri Hari Kanta Deka, Senior Advocate, Gauhati High Court, Guwahati.
8. Smt. Millie Hazarika, Senior Advocate, Gauhati High Court, Guwahati.
9. Shri R. Iralu, Senior Advocate, Gauhati High Court, Kohima Bench, Kohima.
10. Shri L.H. Lianhima, Senior Advocate, Gauhati High Court Aizawl Bench, Aizawl.
11. Shri Kardek Ete, Senior Advocate, Gauhati High Court, Itanagar Permanent Bench, Naharlagun.
12. The Registrar (Vigilance/Admn./Judicial/ Estt.), Gauhati High Court, Guwahati.
13. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
14. The Secretary, Gauhati High Court Legal Service Committee, Gauhati High Court, Guwahati.
15. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Director, Judicial Academy, Assam.
17. The Chief Secretary, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
18. The Additional Chief Secretary, Govt. of Assam, Planning and Development Department, Assam
19. The Secretary/ Senior-most Secretary, Department of Finance, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
20. The Joint Registrar (_____), Gauhati High Court, Guwahati.
21. The Chief Engineer, PWD (Building), Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Deputy Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
24. The Assistant Registrar (_____), Gauhati High Court, Guwahati.
25. Smt. Rita Das Mazumdar, Advocate, Gauhati High Court, Guwahati.
26. Dr. Shabeena Yasmin Saikia, Associate Professor, Dept. of Sociology, Gauhati University.
27. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
28. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
29. The P.S. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
30. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
31. The Court Manager, Gauhati High Court, Guwahati.



32. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
33. The Court Officer I & II, Gauhati High Court, Guwahati.
34. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
35. Shri Prakash Deka, Advocate's Clerk, Gauhati High Court, Guwahati.



REGISTRAR GENERAL

